

ITEM NO.21

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1885/2024

RAMESH KUMAR CHHABRA

Appellant(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 27-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. K.M. Kazidharun, Adv.
Mr. S. Hariharan, Adv.
Mr. Vikash Singh, AOR

For Respondent(s)

Mr. Mohit Jaiswal, Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.2 is duly represented.

Certificate of service is still awaited from the
concerned High Court with regard to service on respondent
No.1. Fresh reminder be issued.

Original records are not required in light of Order XX,
Rule 5(3) of Supreme Court Rules.

List again on 02.01.2025.

SUJATA SINGH
Registrar

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